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Notice

By virtue of an affidavit sworn before the **Notary Public BHUBANESWAR** on Dated **1st June 2024**, I, **Mr. SARPRASADAM ANTONY JOSEPH RAJ**, Address **58, FOREST PARK, BHUBANESWAR** have changed my name from “**ANTONY JOSEPH RAJ**” to “**SARPRASADAM ANTONY JOSEPH RAJ**”. Henceforth, I shall be known as “**SARPRASADAM ANTONY JOSEPH RAJ**” for all purposes.

**SARPRASADAM
ANTONY JOSEPH RAJ**